

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF SRIMUNISUVRATA AGRI INTERNATIONAL LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Srimunisuvrata Agri International Limited
2.	Date of incorporation of corporate debtor	11/11/1992
3.	Authority under which corporate debtor is incorporated / registered	ROC Kolkata - I
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51226WB1992PLC056951
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Address: 16, British India Street, 2nd Floor, Kolkata-700069, West Bengal, India
6.	Insolvency commencement date in respect of corporate debtor	Date of Order - 30/09/2026 (Order copy received by the IRP on 05/10/2026)
7.	Estimated date of closure of insolvency resolution process	03/04/2027
8.	Name and registration number of the insolvency professional acting as Interim Resolution Professional	Mr. Bijay Murmuria IBBI/IPA-001/IP-N00007/2016-2017/10026
9.	Address and e-mail of the Interim Resolution Professional, as registered with the Board	IBBI Registered Address - Sumedha Management Solutions Pvt. Limited, 6A Geetanjali Apartment, 8B Middleton Street, Kolkata - 700071, West Bengal IBBI Registered E-mail ID - bijay_murmuria@sumedhamanagement.com
10.	Address and e-mail to be used for correspondence with the Interim Resolution Professional	<u>E-mail for correspondence:</u> ip.srimunisuvrata@gmail.com <u>Address for correspondence:</u> Sumedha Management Solutions Pvt. Limited, 2B, Geetanjali Apartment, 8B Middleton Street, Kolkata - 700071, West Bengal
11.	Last date for submission of claims	19/10/2026
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the Interim Resolution Professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link: https://ibbi.gov.in/en/home/downloads (b) Not Applicable

Notice is hereby given that the Hon'ble National Company Law Tribunal has ordered the commencement of Corporate Insolvency Resolution Process of the **Srimunisuvrata Agri International Limited** on 30/09/2026 (Order copy received by the IRP on 05/10/2026).

The creditors of Srimunisuvrata Agri International Limited are hereby called upon to submit their claims with proof on or before 19/10/2026 to the Interim Resolution Professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional :

BIJAY MURMURIA
INSOLVENCY PROFESSIONAL
IP Registration No.- IBBI / IPA - 001 / IP - N00007 /
2016 - 2017 / 10026

Mr. Bijay Murmuria,
Interim Resolution Professional in the matter of Srimunisuvrata Agri International Limited
Reg. No. IBBI/IPA-001/IP-N00007/2016-17/10026
AFA No.- AA1/10026/02/311226/108742
AFA valid till 31/12/2026

Date: 07/10/2026

Place: Kolkata

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1. **Identifizierung der Aufgaben:** Welche Aufgaben hat das Team? Welche Ziele hat es?
 2. **Strukturierung der Aufgaben:** Wie werden die Aufgaben unterteilt?
 3. **Organisation der Aufgaben:** Wie werden die Aufgaben verteilt?
 4. **Überwachung der Aufgaben:** Wie wird der Fortschritt überwacht?
 5. **Bewertung der Aufgaben:** Wie wird der Erfolg bewertet?